

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING FEBRUARY,2025

(data as on 04.03.2025)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	10	4	257
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	133	152	2145
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	6	0	225
BONDED LABOUR (Inc. Code 601)	53	2	31
CHILDREN (Inc. Code 100-117)	33	7	176
WOMEN (Inc. Code 1300-1316)	211	110	416
SC/ST/OBC (Inc. Code 1900-1909)	44	19	93
OTHERS	3199	1626	5831
TOTAL	3689	1920	9174

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of february, 2025

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	4	0	200
HRD	0	0	2

Cases where NHRC recommended Monetary relief during the month of February, 2025

Nature of incident	No of Cases	Amount recommended (in Rs.)
HEALTH	1	50000
CUSTODIAL DEATH (Judicial)	3	1600000
IRREGULARITIES IN JAIL	1	500000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	1	700000
ABUSE OF POWER	2	150000
ILLEGAL ARREST	1	100000
UNLAWFUL DETENTION	1	500000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	200000
OTHER SERVICE DISPUTES	1	50000
MISCELLENOUS	2	1000000
DEATH DUE TO ELECTROCUTION	2	1000000
TOTAL	16	5850000